

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**

**COURT - II**

**Item No. 312  
(IB)- 868(ND)2018**

**IN THE MATTER OF:**

**M/s. Propertree Real Estate Solution Pvt. Ltd. ...Applicant/Petitioner**

**Versus**

**M/s. Unibera Developers Pvt. Ltd. ...Respondent**

**SECTION : 9 of IBC Code, 2016**

**Order Delivered on 16.09.2020**

**CORAM:**

**SHRI. CH. MOHD. SHARIEF TARIQ  
HON'BLE MEMBER (J)**

**SHRI L.N. GUPTA,  
HON'BLE MEMBER (T)**

**PRESENT: Mr. Kanishk Khetan, Mr. C.S Gupta**

**ORDER**

Re-notify this case on 07.10.2020.

**- Sd -**

**(L. N. GUPTA)  
MEMBER (T)**

**- Sd -**

**(CH. MOHD. SHARIEF TARIQ)  
MEMBER (J)**